

avoid recurrence of such accidents in future;

(e) whether there are instructions to pilots/co-pilots not to fly aircraft in the bad weather conditions; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA) (a) and (b). An inquiry by Inspector of Accidents has been ordered by the D.G.C.A. A Court of Inquiry under a Judge of the High Court is also being constituted.

(c) Indian Airlines will pay compensation at Rs. 5 lakhs per adult passenger and Rs. 2.5 lakhs for the child passenger who lost their lives in the accident.

(d) The pilots are already being given exhaustive training. Improvement in such training is a continuous process.

(e) and (f). Meteorological minima are laid down for each airport which are based on visibility, cloud ceiling, type of navigational aids available at the particular airfield, etc. The commander of an aircraft makes his decision taking into account the laid down minima and current weather conditions.

Close-Circuit T.V. Sets at Station.

6498. SHRIRAJNATH SONKARSHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway stations in the country where close-circuit televisions have been installed and the income being earned there from;

(b) whether it is proposed to offer contracts for the installation of these televisions to unemployed local youths; and

(c) if so, the criteria and conditions laid down for offering such contracts?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MALIKARJUN): (a) Close Circuit Televisions (CCTVs) have been installed at 38 Railway stations. Earnings from these contracts during 1990-91 was Rs. 31.12 lakhs.

(b) and (c) Contracts for installation and operation of CCTVs at stations are allotted to the highest bidder on inviting tenders for which unemployed youth can also apply.

Bakreshwar Thermal Power Plant

6499. SHRI CHITTA BASU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the government of West Bengal has applied for loans from the power Finance Corporation for implementation of the Bakreshwar thermal Power Project; and

(b) if so, the response of the Corporation thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) Preliminary discussions were held recently regarding sanction of loan to West Bengal Power Development Corporation.

Rural Electrification in Karnataka

6500. SHRI S.B. SIDNAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Karnataka;

(b) the time by which the remaining villages are likely to be electrified; and

(c) the number of villages proposed to be electrified during 1991-92 in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) to (c). The Karnataka State Electricity Board has reported that the State reached cent percent electrification by the end of March, 1989. The total number of electrified villages in Karnataka comes to 26,483.

Requirement of Power In Karnataka

6501. SHRI S.B.SIDNAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state to the quantum of power supplied to Karnataka every year from the Central sector power stations?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): The details of entitlement vis-a-vis the actual drawal of energy by Karnataka from the various Central Sector stations in the Southern Region during 1990-91 and the period April, 1991-August, 1991 are as under:-

(All Figures in MU)

	<i>April, 90 - March, 91</i>	<i>April, 91 - August, 91</i>
Entitlement	2467.6	1073
Actual drawal	2729.5	1071

Modernisation of Power Plants in Karnataka

6502. SHRI S.B.SIDNAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:(a) whether there is any proposal for the modernisation and renovation of power plants of Karnataka during 1991-92; and

(b) if so, the proposed amount therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) Proposed amount for renovation and Modernisation works for Hydrel Power Plants of Karnataka during 1991-92 is Rs. 48.54 crores.

Level Crossings in Karnataka

6503. SHRI S.B.SIDNAL: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the unmanned level crossings in Karnataka; and

(b) the action being taken to convert these level crossings into manned ones expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There are 1099 unmanned level crossings in Karnataka state.

(b) The Railways undertake manning of the unmanned level crossings only after a firm proposal for the same is sponsored buy the state Government/Local authority, duly